



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.10.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 01.10.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1835 of 2026	Wellfin Corporation and Madhav Solar Pvt. Ltd. Vs. Bhavan Trivedi Erstwhile Resolution Professional of Button Industries Private Ltd. & Ors. With	01.10.2026	09.10.2026
2.	Comp. App. (AT) (Ins) No. 1852 of 2026	The Committee of Creditors of Button Industries Pvt. Ltd. Through Its Sole Member Neurich Nutrifooods Limited Vs. Wellfin Corporation & Ors. With	01.10.2026	09.10.2026
3.	Comp. App. (AT) (Ins) No. 1853 of 2026	Bhavan Trivedi Erstwhile Resolution Professional of Button Industries Pvt. Ltd. Vs. Income Tax Department & Ors.	01.10.2026	09.10.2026

4.	Comp. App. (AT) (Ins) No. 1858 of 2026	Sunil Madhavdas Ahuja & Ors. Vs. Jayesh Sanghrajka & Ors.	01.10.2026	09.10.2026
5.	Comp. App. (AT) (Ins) No. 1577 of 2026	Rayways Infra Projects Pvt. Ltd. (Through its Suspended Director Ms. Rajni Gulati) Vs. Superwave Communication and Infrasolution Pvt. Ltd.	01.10.2026	07.10.2026
6.	Comp. App. (AT) (Ins) No. 1703 of 2026	Gaurav Katiyar Vs. Disciplinary Committee, Insolvency and Bankruptcy Board of India	01.10.2026	07.10.2026
7.	Comp. App. (AT) (Ins) No. 1707 of 2026	Godawri Capital Pvt. Ltd.& Anr. Vs. Jalesh Kumar Grover Resolution Professional for Grandstar Reality Pvt. Ltd.	01.10.2026	06.10.2026
8.	Comp. App. (AT) (Ins) No. 1708 of 2026	Sawalka Autotech Pvt. Ltd. Vs. Jalesh Kumar Grover Resolution Professional for Grandstar Reality Pvt. Ltd.	01.10.2026	06.10.2026
9.	Comp. App. (AT) (Ins) No. 1712 of 2026	Kundan Minerals & Metals Ltd. Vs. Sandeep Khaitan & Ors.	01.10.2026	07.10.2026

10.	Comp. App. (AT) (Ins) No. 1734 of 2026	SRV Investments Vs. Rahul Jindal, RP & Anr.	01.10.2026	07.10.2026
11.	Comp. App. (AT) (Ins) No. 1735 of 2026	Vinod Bagai & Anr. Vs. Rahul Jindal & Ors.	01.10.2026	07.10.2026
12.	Comp. App. (AT) (Ins) No. 1751 of 2026 & I.A. No. 6527 of 2026 (With Defects)	Captain Manoj Airon Vs. UV Asset Reconstruction Company Ltd & Anr.	01.10.2026	07.10.2026
13.	Comp. App. (AT) (Ins) No. 1752 of 2026	Deputy Commissioner of Commercial Taxes, (Audit) – 1, Mangaluru Vs. Doshion Pvt. Ltd. & Anr.	01.10.2026	08.10.2026
14.	Comp. App. (AT) (Ins) No. 1759 of 2026 & I.A. No. 6838 of 2026	Nandkumar Khattumal Harchandani Vs. Incorp Restructuring Services LLP & Ors. With	01.10.2026	08.10.2026
15.	Comp. App. (AT) (Ins) No. 1760 & 1761 of 2026	Nandkumar Khattumal Harchandani Vs. Incorp Restructuring Services LLP & Ors.	01.10.2026	08.10.2026

16.	Comp. App. (AT) (Ins) No. 1765 of 2026 & I.A. No. 6610, 6686 of 2026 (With Defects)	Sea Freight Shipping & Logistics Pvt. Ltd. Vs. Kedararam Laddha Authorised Representative and Erstwhile Liquidator Equidem Dealers Pvt. Ltd. & Ors.	01.10.2026	08.10.2026
17.	Comp. App. (AT) (Ins) No. 1776 of 2026	Sunita Bagai & Ors. Vs. Rahul Jindal & Anr.	01.10.2026	07.10.2026
18.	Comp. App. (AT) (Ins) No. 1781 of 2026	Abhay Sapre (Suspended Director of FTF Pharma Private Limited) Vs. Immacule Lifesciences Pvt. Ltd. & Anr.	01.10.2026	08.10.2026
19.	Comp. App. (AT) (Ins) No. 1838 of 2026 & I.A. No. 6789, 6987 of 2026 (With Defects)	Deepak Garg Vs. Sare Gurugram Pvt. Ltd. & Anr.	01.10.2026	08.10.2026
20.	Comp. App. (AT) (Ins) No. 1839 of 2026	Amarendra Financial Pvt. Ltd. Vs. Cynosure Real Estates Pvt. Ltd.	01.10.2026	08.10.2026
21.	Comp. App. (AT) (Ins) No. 1841 of 2026 & I.A. No. 6992 of 2026	Manoj Kumar Goyal & Anr. Vs. Dinesh Khetan & Ors.	01.10.2026	09.10.2026

22.	Comp. App. (AT) (Ins) No. 1844 of 2026	Manoj Kumar Agarwal Vs. IL & FS Financial Services Ltd. & Anr.	01.10.2026	08.10.2026
23.	Comp. App. (AT) (Ins) No. 1845 of 2026	Orange Castle Pvt. Ltd. Vs. SRS Real Estate Ltd. & Ors.	01.10.2026	09.10.2026
24.	Comp. App. (AT) (Ins) No. 1854 of 2026	LIC Housing Finance Ltd. Secured Financial Creditor of the Corporate Debtors Vs. Shyam Arora Resolution Professional SRS Real Estate Ltd. & Ors.	01.10.2026	09.10.2026
25.	Comp. App. (AT) (Ins) No. 1855 of 2026	Shyam Arora Vs. Orange Castle Pvt. Ltd. & Ors.	01.10.2026	09.10.2026
26.	Comp. App. (AT) (Ins) No. 1860 of 2026 & I.A. No. 7074 of 2026	Har Saran Gupta (Suspended Director of SVP Industries Ltd) Vs. Manoj Kumar Singhal & Anr.	01.10.2026	09.10.2026
27.	Comp. App. (AT) (Ins) No. 1610 of 2026	Dhirajlal Ghusabhai Hirpara & Anr. Vs. Sushil Vishwakant Tewary Liquidator of Champion Agro Ltd. With	01.10.2026	30.10.2026

28.	Comp. App. (AT) (Ins) No. 1647 of 2026	Dhirajlal Ghusabhai Hirpara & Anr. Vs. Sushil Vishwakant Tewary Liquidator of Champion Agro Ltd.	01.10.2026	30.10.2026
29.	Comp. App. (AT) (Ins) No. 90 of 2026	Radius & Deserve Land Developers Private Limited Through its Resolution Professional, Aegis Resolution Services Private Limited Vs. Radius & Deserve Builders LLP & Anr. With	01.10.2026	02.11.2026
30.	Comp. App. (AT) (Ins) No. 75 of 2026	Radius & Deserve Land Developers Private Limited Through Its Resolution Professional, Aegis Resolution Services Pvt. Ltd. Vs. Radius & Deserve Builders LLP & Ors.	01.10.2026	02.11.2026
31.	Comp. App. (AT) (Ins) No. 129 of 2026 & I.A. No. 486, 488 of 2026	Jitesh Nair Vs. Jayesh Sanghrajka (Resolution Professional, Radius & Deserve Builders LLP) & Ors. With	01.10.2026	02.11.2026
32.	Comp. App. (AT) (Ins) No. 130 of 2026 & I.A. No. 489 of 2026	Rohit Rajanikant Naik Vs. Jayesh Sanghrajka (Resolution Professional, Radius & Deserve Builders LLP) & Ors. With	01.10.2026	02.11.2026

33.	Comp. App. (AT) (Ins) No. 131 of 2026 & I.A. No. 492, 494 of 2026	Ritesh Shantibhai Waghela Vs. Jayesh Sanghrajka (Resolution Professional, Radius & Deserve Builders LLP) & Ors. With	01.10.2026	02.11.2026
34.	Comp. App. (AT) (Ins) No. 133 of 2026 & I.A. No. 498 of 2026	Manasi Abhijit Pawaskar Vs. Jayesh Sanghrajka (Resolution Professional, Radius & Deserve Builders LLP) & Ors. With	01.10.2026	02.11.2026
35.	Comp. App. (AT) (Ins) No. 135 of 2026 & I.A. No. 501 of 2026	Prabhakar Tulshiiram Galande Vs. Jayesh Sanghrajka (Resolution Professional, Radius & Deserve Builders LLP) & Ors. With	01.10.2026	02.11.2026
36.	Comp. App. (AT) (Ins) No. 136 of 2026 & I.A. No. 506 of 2026	Prasad Pandurang Rikame Vs. Jayesh Sanghrajka (Resolution Professional, Radius & Deserve Builders LLP) & Ors. With	01.10.2026	02.11.2026
37.	Comp. App. (AT) (Ins) No. 162 of 2026 & I.A. No. 602 of 2026	Capacite Infraprojects Ltd. Vs. Jayesh Natvarlal Sanghrajka & Ors. With	01.10.2026	02.11.2026

38.	Comp. App. (AT) (Ins) No. 179 of 2026 & I.A. No. 666 of 2026	Capacite Infraprojects Ltd. Vs. Jayesh Natvarlal Sanghrajka & Ors.	01.10.2026	02.11.2026
39.	Comp. App. (AT) (Ins) No. 830 of 2026 & I.A. No. 6336 of 2026 (With Defects)	SRV Investments Vs. Rahul Jindal	01.10.2026	03.11.2026
40.	Comp. App. (AT) (Ins) No. 1205 of 2026 & I.A. No. 4667 of 2026 (With Defects)	Bank of Baroda Vs. Pramod Agarwal	01.10.2026	04.11.2026
41.	Comp. App. (AT) (Ins) No. 1224 of 2026 & I.A. No. 4670 of 2026 (With Defects)	Bank of Baroda Vs. Arun Goel	01.10.2026	04.11.2026
42.	Comp. App. (AT) (Ins) No. 1235 of 2026 & I.A. No. 4662 of 2026 (With Defects)	Bank of Baroda Vs. Deepak Mittal	01.10.2026	04.11.2026
43.	Comp. App. (AT) (Ins) No. 1236 of 2026 & I.A. No. 4661 of 2026 (With Defects)	Bank of Baroda Vs. Kapil Mittal	01.10.2026	04.11.2026

44.	Comp. App. (AT) (Ins) No. 1242 of 2026 & I.A. No. 6172 of 2026	GBL Chemicals Ltd Vs. United Petrofer Ltd. With	01.10.2026	05.11.2026
45.	Comp. App. (AT) (Ins) No. 1080 of 2026 & I.A. No. 6173 of 2026	GBL Chemical Ltd. Vs. United Petrofer Ltd. With	01.10.2026	05.11.2026
46.	Comp. App. (AT) (Ins) No. 1302 of 2026 & I.A. No. 6196 of 2026	GBL Chemical Ltd Vs. United Petrofer Ltd.	01.10.2026	05.11.2026
47.	Comp. App. (AT) (Ins) No. 1265 of 2026 & I.A. No. 4835 of 2026 (With Defects)	Tata Capital Ltd. Vs. Neeraj Kartik & Ors.	01.10.2026	05.11.2026
48.	Comp. App. (AT) (Ins) No. 1424 of 2026 & I.A. No. 5706 of 2026	Dhananjay Sanjay Agrawal Vs. State Bank of India & Anr.	01.10.2026	06.11.2026
49.	Comp. App. (AT) (Ins) No. 1562 & 1563 of 2026	Sourabh Aggarwal Vs. Sahastraa Exports Pvt. Ltd. & Anr.	01.10.2026	06.11.2026
50.	Comp. App. (AT) (Ins) No. 1817 of 2026	Akshit Jain Ex Director of JDJ Alloys Private Limited Vs. Anil Kumar Pal IRP of Attero Recycling Private Limited & Anr.	01.10.2026	06.11.2026

51.	Comp. App. (AT) (Ins) No. 197 of 2025 & I.A. No. 776, 777, 778 of 2025 Part Heard	Nisha Chandwani Vs. Planet Builders & Anr. With	01.10.2026	06.11.2026
52.	Comp. App. (AT) (Ins) No. 2035 of 2024 & I.A. No. 2890 of 2025	Mahesh Chandwani & Anr. Vs. Arun Kapoor & Ors.	01.10.2026	06.11.2026
53.	Comp. App. (AT) (Ins) No. 1807 of 2024 & I.A. No. 6590 of 2024	Abhijeet Jain Vs. Pradeep Ganeriwala & Anr.	01.10.2026	17.11.2026
54.	Comp. App. (AT) (Ins) No. 2087 of 2024	Guangzhou Green Science Energy Treatment & Technology Co. Ltd. Vs. Ashish Arjunkumar Rathi & Ors.	01.10.2026	18.11.2026
55.	Comp. App. (AT) (Ins) No. 2123 of 2024 & I.A. No. 7908, 7909 of 2024 & 342, 1130 of 2026	Madhuvan Tieup Pvt Ltd. Through Its Director/AR Vs. Narender Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd. & Ors.	01.10.2026	18.11.2026
56.	Comp. App. (AT) (Ins) No. 112 of 2025 & I.A. No. 499 of 2025	The Nasik Merchants Co-operative Bank Ltd. Vs. Kailash T Shah Erstwhile Resolution Professional of Yug Weave Tech Pvt. Ltd. & Anr.	01.10.2026	18.11.2026

57.	Comp. App. (AT) (Ins) No. 863 of 2025 & I.A. No. 3388, 3389, 3390, 4548 of 2025	Moniveda Consultants LLP & ANR. Vs. JLS Realty Pvt. Ltd. Through Resolution Professional & Anr.	01.10.2026	18.11.2026
58.	Comp. App. (AT) (Ins) No. 321 of 2026 & I.A. No. 1208, 1209 of 2026 (With Defects)	Ghanshyam Singhal & Ors. Vs. SNG Realestate Private Limited	01.10.2026	18.11.2026
59.	Comp. App. (AT) (Ins) No. 1782 of 2026 Part Heard	Ashish Seth Vs. Ashish Singh & Ors. With	01.10.2026	14.10.2026
60.	Comp. App. (AT) (Ins) No. 1784 of 2026 Part Heard	ICICI Bank Ltd. Vs. Ashish Singh Resolution Professional of Ferrous Infrastructure Pvt. Ltd. & Ors.	01.10.2026	14.10.2026
61.	Comp. App. (AT) (Ins) No. 1411 of 2026	Sunstar Home Appliances Pvt. Ltd. Formally known as Sunstar Industries Vs. Ritu Rastogi Resolution Professional of Syska LED Lights Pvt. Ltd. & Ors.	01.10.2026	09.10.2026

By order of Hon'ble Officiating Chairperson

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Registrar